## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:864 ANSWERED ON:04.08.2011 NATIONAL RURAL LIVELIHOODS MISSION . Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh;Bhagora Shri Tarachand;Meena Shri Raghuvir Singh;Naik Dr. Sanjeev Canash:Patil Shri Sanjay Dina :Pannam Shri Prabhakar:Patikkodi Shri Cajandra Singh;Paddy Shri Magurta Singh;Raik Ur.

Ganesh;Patil Shiri Sanjay Dina ;Ponnam Shri Prabhakar;Rajukhedi Shri Gajendra Singh;Reddy Shri Magunta Srinivasulu;Reddy Shri Modugula Venugopala ;Siricilla Shri Rajaiah

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has launched National Rural Livelihoods Mission (NRLM);

(b) if so, the salient features thereof including funds allocated, State-wise;

(c) whether the World Bank has approved one billion dollar credit for NRLM projects to reduce poverty in the country;

(d) if so, the details thereof, State-wise especially in Andhra Pradesh; and

(e) the steps taken to cover BPL families under NRLM ?

## Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `AJMTYA`)

(a) Yes Sir. The Government has formally launched National Rural Livelihoods Mission

(NRLM) on 3.6.2011 from Banswara district in Rajasthan.

(b) The salient features of NRLM are:

# Universal social mobilisation of rural BPL population and formation of Self Help Groups (SHGs) and their federations at various levels to ensure that at least one member of each rural BPL household, preferably a woman member of the household, is brought under the SHG net.

# Universal Financial Inclusion of the rural BPL households.

# Training and Capacity Building and Skill Building of the beneficiaries.

- # Provision of Revolving fund, Capital subsidy and interest subsidy
- # Support for infrastructure creation and marketing of products of the beneficiaries
- # Skills and Placements projects for providing skilled wage employment to rural BPL youth

# Flexibility to states to develop their own action plan for poverty reduction under NRLM.

# Setting up of dedicated, sensitive support structure from the national to sub-district level.

# Convergence with other central and state government programmes

# Monitoring, Evaluation and Transparency

For allocation and release of funds under NRLM, the States have to comply with certain conditions specified in the `Framework for Implementation` of NRLM. As of now no State has fully complied with these conditions, hence +funds have not been allocated to the States under NRLM.

(c) & (d): Yes Sir. The Government of India and the World Bank has signed a Credit Agreement of US \$1 billion (approximately Rs.4,600 crores) for the National Rural Livelihood Project (NRLP) with a view to strengthen the implementation of NRLM by supporting specific additional investments in 12 States with a high number of poor people. The twelve states are Bihar, Chhattisgarh, Jharkhand. Gujarat, Maharashtra, Madhya Pradesh Orissa, Rajasthan, Uttar Pradesh, West Bengal, Karnataka and Tamil Nadu. Funds under the project have not been allocated State-wise.

(e) Universal Social Mobilization under NRLM would ensure that at least one member from each identified rural poor household, preferably a woman, is brought under the Self Help Group (SHG) network in a time bound manner. NRLM would ensure adequate

coverage of vulnerable sections of the society such that 50% of the beneficiaries are SC/STs, 15% are minorities and 3% are persons with disability, while keeping in view the ultimate target of 100% coverage of BPL families.